



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 69

18.03.2020

CASE TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM

WP(C)No. 19356/2011T

SRI.K.JAJU BABU(K/000116/1981)
SMT.M.U.VIJAYALAKSHMI(V-127)
SRI.BRIJESH MOHAN(B-303)
SMT.DHANYA CHANDRAN(K/130/2006)
SRI.T.S.SHYAMPRASANTH(K/1128/2006) /
SRI.K.P.JUSTINEKARIPAT SC
COCHIN CORPN.
GOVERNMENT PLEADER